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**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA 2188/2004
MA 1840/2004

New Delhi, this the 7th day of October, 2004

Hon'ble Mr. S. K. Malhotra, Member (A)

1. Beni Ram
S/o Shri Budh Ram,
R/o 16/296, Trilokpuri,
Delhi – 110 091.
2. Bhagwan Singh
S/o Shri Karan Singh,
R/o Qrtr. No.14, Madhya Pradesh Bhawan,
New Delhi.
3. Ashok Kumar Maurya
S/o Shri Hari Ram,
R/o 43/509, Punchkuan Road,
Near Palika Palace,
New Delhi – 110 001.
4. Dheeraj Kumar
S/o Shri Pooran Chand,
R/o C-67, Hanuman Road,
Bangla Saheb Place,
Connaught Place,
New Delhi – 110 001.
5. Chandra Pal
S/o Shri Ram Bhool,
R/o S-186/75, Tuglak Lane,
New Delhi – 110 001.
6. Amit Dagar
S/o Late Shri Raghunath Singh,
H. No. 182,
New Delhi – 110 068.
7. Bijender Pal
S/o Shri Prabhu,
R/o Mandkol, Tehsil Palwal,
Distt. Faridabad (Haryana).
8. Vikas Kumar
S/o Shri Daya Kishan,
R/o VIII. Nahari, P.O. Mahari,
Distt. Sonepat, Haryana.

...Applicants.

(By Advocate Shri J. N. Prasad with Shri Bhagwan Singh, applicant no.2 in person).

versus

1. Secretary
Ministry of Youth Affairs & Sports,
Shastri Bhawan,
New Delhi.
2. Director General,
Nehru Yuva Kendra Sangathan,
IGI Stadium, East Plaza,
New Delhi - 110 002.Respondents

(By Advocate Shri M.K. Bhardwaj, proxy for Shri A.K. Bhardwaj)

O R D E R (ORAL)

Learned counsel for the applicants has stated on behalf of the applicants that the applicants do not want to pursue this case any further and he would like to withdraw the OA. This request has been made on the ground that Nehru Yuva Kendra Sangathan, where the applicants are working is an autonomous body, which is not notified under Section 14(2) of Administrative Tribunal Act. As such this Tribunal has no jurisdiction over this institution. Request made is allowed. Accordingly, the OA is dismissed, as having been withdrawn.

Mr. S. K. Malhotra
(S. K. Malhotra)
Member (A)

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